Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 209 of 2014 &
I.A. No. 326 of 2014

Dated : 31st October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Rajasthan Rajya Vidyut Prasaran Nigam Ltd. ... Appellant(s)
Versus
Shree Cement Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. P.S. Narsimha, ASG
Mr. S.S. Shamshery
Mr. Varun Punia
Mr. Vishnu
Counsel for the Respondent Mr. Kumar Mihir for R-1
Mr. C.K. Rai for R-2

ORDER

The reply has been filed by the contesting Respondent.

The learned counsel for the State Commission seeks some time to get instructions.

Since the learned counsel for the Applicant/Appellant insists for the stay, post the matter for hearing I.A. No. 326 of 2014 before Court II on ***07.11.2014.***

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/js